Press in this regard have come to the notice of the Government. However, the allegations were not substantiated on enquiry.

Written Answers

## Development of Bombay Through industrial development activities

8722. PROF. MADHU DANDAVATE: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether the Urban Development Ministry propose to take initiative in ensuring coordination between Ministries of Urban Development, Railways and Finance to plan the development of hinterland of Bomboy through industrial development activities, infrastructure of railway in the Konkan region and rail link between old and new Bombay to relieve pressure on Bombay city; and
- (b) if so, whether priority is to be given to the task of reducing congestion in the metropolitan city of Bombay?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). Overall responsibility to ensure integrated development of Bombay is of the State Government. Centre has, however, been assisting them to achieve that object. A sum of Rs. 50 crores has been provided for the Urban Development of the city in the Seventh Five Year Plan. In addition, a Central grant of Rs. 100 crores is committed for solving Bombay's acute problems of housing and slums in the Seventh Plan period. Projects to improve water supply, transport and infrastucture with international assistance have been taken up.

## Expansion of Zinc Smelter Plant, Visakhapatnam

8723. SHRI S. PALAKONDRAUDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal pending with Government to expand the existing zinc smelter plant at Visakhapatnam; and

(b) if so, the details of the proposal and the amount sanctioned therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA): (a) No. Sir.

(b) Does not arise.

## Agricultural credit by Land Development Bank during Seventh Plan

8724. SHRI SOMNATH RATH: Will the Minister of AGRICULTURE be pleased to state:

- (a) the targets of Land Development Bank for disbursement of credits for agriculture for the Seventh Five Year Plan; and
  - (b) the target for the year 1986-87?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b). The target of disbursement of agricultural credit by Land Development Banks in the Seventh Five Year Plan period (1985-90) is Rs. 3885 crore. The target for the year 1986-87 (July '86 to June '87) is Rs. 665 crore.

## TV Facilities to Agriculturists

8725. SHRI MULLAPPALLY RAMA-CHANDRAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether in view of the increasing number of programmes on agriculture being telecast on T.V., Government have made any efforts to ascertain the percentage of agriculturists who have television facilities; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):
(a) and (b): With the completion of VI Plan Schemes, TV service is expected to be available to about 65 per cent of the country's rural population, which consists mainly of agri-